Tax relief for film industry

- 2642. SHRI RAJKUMAR DHOOT: Will the Minister of FINANCE be pleased to state:
- (a) whether Government have decided to extend Income Tax relief to film industry in the country; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) At present there is no such proposal.

(b) Does not arise.

States share in Swachh Bharat Cess

2643. SHRI DEREK O' BRIEN: Will the Minister of FINANCE be pleased to state:

- (a) the funds collected through the Swachh Bharat cess thus far;
- (b) the amount Government expects to collect through Cess, this year and next year;
- (c) whether any proceeds collected through the Cess will be allocated to State Governments for Swachh Bharat initiatives; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) The provisional figures of Swachh Bharat Cess collected till 16th December, 2015 is about ₹ 329.6 crore.

- (b) The amount estimated to be collected from Swachh Bharat Cess @ 0.5% on all taxable services which are not exempt or in the negative list; in a full financial year, is about ₹ 10000 crore. Revenue estimated to be collected during the period from 15th November, 2015 till 31st March, 2016, is about ₹ 3750 crore. Revenue for the next financial year has not been estimated so far.
 - (c) Yes, Sir.
 - (d) Does not arise in view of reply to part (c) above.

PAN activity-monitoring and analysis software

2644. SHRI RANJIB BISWAL: Will the Minister of FINANCE be pleased to state:

(a) whether Government has devised/proposes to devise a PAN activity-monitoring